

निश्चित की जाती है और उसका अनुसरण हमें करना पड़ता है।

**श्री सिंहासन सिंह :** क्या यह सर्विस उसी प्रकार रहेगी जिस प्रकार कि इंडियन रेलवे सर्विस है जिसमें आई० ए० एम० और आई० सी० एम० का कोई कंट्रोल नहीं है और सारे डिमिशन रेलवे वाले ही करते हैं या कि यह सर्विस आई० ए० एम० और आई० सी० एम० के कंट्रोल में रहेगी ?

**डा० केशकर :** हम सर्विस के बारे में गजट नोटिफिकेशन में सब चीजें दी गई हैं। लेकिन मैं एक दो लाइनों में हम सर्विस के बारे में बना देना चाहता हूँ।

Posts requiring journalistic publicity and public relations experience in the various organisations of the Ministry have been encadred in this Information Service.

खाम काम के लिए ही जो अफसर हैं उनको इम्प्लोयमेंट में सम्मिलित किया गया है और हममें आ नहीं सकते।

**Shri Ram Krishan Gupta:** May I know how much additional expenditure will be required for the implementation of this scheme?

**Dr. Keskar:** That is not easy for me to calculate. The additional expenditure will only be from the long-range point of view, in the sense that when these people get their pensions etc., Government will have to pay them extra. That has been worked out in a broad way by the Ministry of Finance, but it will not be possible for me to say what it is just now.

**श्री भक्त वर्मान :** मैं जानना चाहता हूँ कि क्या इस व्यवस्था के सम्बन्ध में अन्तिम निर्दशय हो चुका है, या यह कि अगर इसमें कुछ कटिनाई अनुभव हो और कुछ मुद्दाव

दिए जायें तो उन पर विचार किया जा सकेगा ?

**Shri D. C. Sharma:** We shall have a half-an-hour discussion.

**डा० केशकर :** हो सकता है कि कुछ अधिकारियों को जो हममें सम्मिलित किए गए हैं उनको अपनी सीनियारिटी की स्थिति के बारे में असंतोष हो, उनको रिप्रेजेंटेशन देने का अधिकार है और वह रिप्रेजेंटेशन अपनी टीका के साथ मिनिस्ट्री पब्लिक रिलेसिन्स कमीशन के पास भेजेगी जिनका निर्णय अन्तिम होगा।

Re. Q. No. 818

**Mr. Speaker:** Now, I shall go back to S.Q. No. 818.

**Shri Manubhai Shah:** Sir, I must apologise to you and to the House for having been late by a few minutes because my car got into a jam near the Queensway.

**Shri Khushwaqt Rai:** Holi crowd?

**Shri Raghunath Singh:** The hon. Minister has come late because of that, but what about the other Ministers in his Ministry?

#### Small and Medium Scale Industries

\*818. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 474 on the 1st December, 1959 and state at what stage is the question of liberalising assistance to small and medium scale industries?

**The Minister of Industry (Shri Manubhai Shah):** A statement is placed on the Table of the House.

#### STATEMENT

The question of liberalisation of terms and conditions of loans to small and medium industries has been constantly under review and wherever

possible the rules are being simplified or liberalised. Most of the State Governments have already liberalised the terms and conditions for loans under the State Aid to Industries Act/rules by which small industrialists can obtain loans up to 75 per cent. of the value of security offered. The rate of interest for loans to Industrial Co-operatives is 2½ per cent. and 3 per cent. to small industrial units for loans up to Rs. 25,000. Arrangements are being finalised for the introduction of a Credit Guarantee Scheme through the agency of the Reserve Bank of India by which institutional credit agencies will be encouraged to advance loans on a larger scale to small industries.

**Shri Ram Krishan Gupta:** In reply to the previous question, it was stated that the scheme for guaranteeing bank advances to small-scale industries undertakings had been prepared. May I know whether it has been finalised and approved, and if so, the main features of that scheme?

**Shri Manubhai Shah:** This scheme is called the Credit Guarantee Scheme. As far as the Government of India are concerned, they have already sent their approval to the Reserve Bank of India and the State Bank of India. Under this scheme, all the small-scale industries will get extra credit by about 20 per cent., that is, their margin will be lowered, and the losses thereof will be shared by the Central Government to the extent of Rs. 75 lakhs per year, for 21 districts in India, to begin with.

**Shri Ram Krishan Gupta:** In the statement, it is mentioned that some of the States have simplified and liberalised the rules. May I know the names of such States?

**Shri Manubhai Shah:** Many of the States have done it. As a matter of fact, now there are only one or two States left where further liberalisation has not yet been accepted. But in most of the cases, they have accepted all our recommendations.

### Ancillary Industries

**\*820. Shri Harish Chandra Mathur:** Will the Minister of Commerce and Industry be pleased to state;

(a) whether public enterprises have set up or propose to set up ancillary industries; and

(b) if so, the number and nature of such industries?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

(a) Yes, Sir.

(b) Three small scale ancillary units are being set up to function as perpetual feeders of components and parts required by M/s. Hindustan Machine Tools Ltd., Bangalore. Possibilities of developing more ancillaries for this unit are being explored.

An Industrial Co-operative Society for women has been formed to work as ancillary for execution of certain works like cable forming, transfer printing, sign writing, carton making etc. to be given to it by M/s. Indian Telephone Industries Ltd., Bangalore.

Two small units are expected to be set up shortly as ancillaries to the National Instrument Factory, Calcutta. One of the ancillary units will manufacture wooden parts required in the instruments produced by the large unit and the other would produce jigs, fixtures and tools.

**Shri Harish Chandra Mathur:** It is obvious from the statement that a very negligible effort has been made in this direction. May I know whether the potentialities for the development of small scale ancillary industries have been assessed so far as the public sector is concerned? If so, what positive steps are being taken in this direction? Have any instructions been issued?